BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 197/2017 With C.P. (I.B) No. 54/7/NCLT/AHM/2017 MP High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Axis Bank

V/s.

Keti Highway Developers Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Mr. America Grokhale, Advis. for

1. Mr. Nivag fathak Shandol

Ms. Meghna Raya - Amarchand

2. dhyaksha Mangaldaa

Loo

4. Kunal Vanshvar Advocate Respondent Var I

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Ms. Meghna Rajadh i/b Shardul Amarchand Mangaldas present for Operational Creditor/ Applicant. Learned Advocate Mr. Kunal Vaishanav present for Respondent.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent.

for objection if any and for hearing before admission.

List the matter on 31.07.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of July, 2017.